TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL NEW DELHI

No.1/Judicial/Misc/TDSAT/2024

22ND August, 2025

NOTICE

It is hereby informed to all Advocates that a Facilitation Centre has been provided in the office of TDSAT at Room No.468, 4th Floor of Hotel Samrat, New Delhi where Advocates can avail the facility of Virtual Court System to attend their cases on the designated days of virtual hearing. All Advocates are, therefore, requested to avail this facility by approaching the IT Branch of the Tribunal as per their convenience.

Desk Officer

Copy to:-

- 1. The Telecom Lawyers' Association, TDSAT
- 2. The Registrar-cum-Principal Secretary, TDSAT
- 3. The Director, TDSAT
- 4. The Deputy Registrar, TDSAT
- 5. The PPS/PS to Hon'ble Chairperson and Members, TDSAT
- 6. Notice Board
- 7. TDSAT Website